

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12018/2006

(From the judgement and order dated 13/03/2006 in WP No. 10964/2005 of The HIGH COURT OF DELHI AT N. DELHI)

MUNNA LAL Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(With office report)
(For final disposal)

Date: 05/12/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. D.Bharat Kumar,Adv.
Mr. Anand,Adv.
Mr. A.H.Laskar,Adv.
Ms. M.Indrani,adv.
Mr. Abhijit Sengupta,Adv.

For Respondent(s) Mr. M.Parasaran,ASG.
Ms. Indira Sawhney,Adv.
Mr. S.N.Terdol,Adv.
Ms. Sushma Suri,Adv.

UPON hearing counsel the Court made the following
ORDER

Adjourned.

[SUMAN WADHWA]
COURT MASTER

[VEERA VERMA]
COURT MASTER